

PHYSICAL HEARING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 29-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc/ Appearance</u>					
1	MACT	133/19	BUNTY	Vs.	HARGYAN
2	MACT	134/19	RAM BACHAN	Vs.	HARGYAN
3	M Ex	384/19	NEETU	Vs,	YATIN RAWAT
4	MACT	13/20	HAPPY BEHAL	Vs.	RAHUL KUMAR PRAJAPATI
5	MACT	203/20	JATAR SINGH	Vs.	SHEKH MOHD. SAAD
6	Misc DJ	155/20	RAMLESH KUMARI	Vs.	DTC AND ORS.
7	Misc DJ	310/20	NIRMALA DEVI@NIRMAL	DEVI Vs.	SUKHVIR SINGH
<u>Plaintiff/Petitioner Evidence</u>					
8	MACT	681/19	AARTI DEVI	Vs.	ARVIND KUMAR
<u>Defendant/Respondent Evidence</u>					
9	MACT	439/2015 57088/16	SMT. KAMLA DEVI	Vs.	JOGINDER
<u>Misc. Arguments</u>					
10	MACT	4/20	GULMIDA AND ORS.	Vs.	SHYAM JI AWASTHI
11	MACT	119/20	SANDEEP SHARMA	Vs.	JITENDRA KUMAR & ORS.
12	MACT	211/20	SALIM	Vs.	KASHMIR SINGH AND ORS
<u>Judgement</u>					
13	MACT	106/2016	RAJNI HANDA	Vs.	BISBA
<u>Misc Application at 2.00.PM</u>					
1	Miscv DJ		SUMAN AND Ors	Vs	MAHESH ARORA
2	Misc DJ		MUNNA	Vs	ARIF KHAN

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CRIMINAL CAUSE LIST DATED 29-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
	<u>Misc./ Appearance</u>			
1	M CrI	221/19	SUSHIL KUMAR GUPTA	Vs ANKUR GOEL 65/19 (I.P. Estate)
2	M.CrI	50/2020	ASLAM	Vs. UNKNOWN 29 /2020 (Darya Ganj)
3	M CrI	74/20	MOHAN JOSHI	Vs UNKNOWN 93/20 (Karol Bagh)
4	M CrI	136/2020	MOHD. ATIF AND ANR	Vs. ROHIT PATHAK DD.No 60(Karol Bagh)